# IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT - IV

**ITEM No. 103** 

IA No. 364, 340, 676, 2475. 2232, 1703, 2902, 1450, 3623,

3627/ND/2021

(IB)-2721/ND/2019

## IN THE MATTER OF:

M/s Straight Edge Contracts Pvt. Ltd. .... Applicant

Vs.

M/s Three C Shelters Pvt.Ltd. ....Respondent

## Order under Section 9 of IBC.

Order delivered on 18.08.2021

Coram:

DR. DEEPTI MUKESH, HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA, HON'BLE MEMBER (TECHNICAL)

### PRESENTS:

For the Applicant :Ms.PreetiGoel Adv.,

(I.A no 3623) Mr.AnubhavGoel CA

(IA No. 340 & 2475/2021) Mr. P Nagesh Sr. Adv,

Mr.PankajAggarwal Mr.Ravi Kishore, Adv.

For the RP/IRP : Mr.RitinRai, Sr. Adv.

(I.A. No. 2902 of 2021 & 1450 of 2021)Mr. Sanjay Bhatt,

1703,/2021, 3623/2021 3627/2021 Ms.Niharika Sharma,

Mr. Karan Kohli

Ms.RitikaSinha

I.A. No. 340/2021, 364/2021, 676/2021 :Mr.KrishnenduDatta, Sr. Adv.

2232/2021 & 2475 of 2021 Mr. Sanjay Bhatt,

Ms.Niharika Sharma, Mr. Karan Kohli Ms.MehakKhurana

(IA no. 3627 of 2021) Mr.Amarpal For the KotakMahidra Bank : Navneet Gupta

For the ORISS : Mr.ArunKathpalia, Sr. Adv.

(IA 2902 OF 2021) Mr. RK Gupta, Adv.

Mr.Ekansh Mishra, Adv. Ms Swaralipi Deb Roy, Adv.

For the Respondent

## **ORDER**

IA No. 3623/ND/2021:

Application filed for rejection of its claim. Learned Counsel Mr. Bhatia accepts notice and undertakes to file reply within two weeks, with copy in advance to the other side.

IA No. 3627/ND/2021:

Application filed by erstwhile IRP seeking payment of fess. Learned Counsel for RP accepts notice and undertakes to file reply within two weeks, with copy in advance to the other side.

List IA No. 3623, 3627, 1703/ND/2021 on 20.09.2021.

List IA No. 364,340, 676, 2232 and 2475 on 15.09.2021.

List IA No. 1450, 2902/ND/2021 on 23.09.2021.

Sd/-SUMITA PURKAYASTHA MEMBER (T) Sd/-DR. DEEPTI MUKESH MEMBER (J)

Vaishali - 18.08.2021